

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Comp.App/13(AHM)2021 in Co. Appeal 43 of 2017

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2021**

Name of the Company: Smt Abha Goenka & Ors
V/s
CTM Syntex (India) Ltd & Ors

Section: 59 of the Companies Act, 2013

ORDER

Learned CS Ms. Shilpi Thappar appeared for the Petitioner.


Learned Counsel Mr. Ravi Pahwa appeared for the Respondent.

Learned Counsel Ms. Megha Jain appeared.

We direct respondent to file a say within two weeks by giving copy to the other side.

Matter to appear for further consideration on 23.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 10th day of February, 2021